

(e) the steps proposed to be taken by Government to deal with crimes having a federal nature?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (e) Efforts have been made by the Government for the past several years including by the previous Governments towards setting up of a federal/central investigating agency to enable investigation of selected cases of terrorism that may have inter-State or international linkages and pose a direct threat to the national security and related crimes such as espionage, hijacking, smuggling of arms and Fake Indian Currency Notes from outside the country, etc.

'Police' and 'public order' are listed in the List II of the Seventh schedule to the Constitution of India. Keeping this in view, Government of India is trying to develop a consensus, in consultation with the State Governments, in regard to setting up of a federal/central agency, by way of communications from the Central Government to the State Governments as well as discussions in various meeting such as Chief Ministers' Conference, Chief Secretaries/DsGP meeting etc.. Although most of the States have not favoured setting up of a federal/Central Investigating Agency, and no consensus has yet emerged, efforts to build a consensus continues.

#### **Assistance sought from WB and ADB for Flood Victims**

†531. SHRIMATI SUSHMA SWARAJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the head of the task force of Planning Commission has accepted that we are not able to handle the calamity of flood in Bihar;

(b) if so, whether the assistance is being sought from the World Bank and Asian Development Bank for rehabilitation of the flood victims; and

(c) if so, the amount of assistance sought and response of both of these institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) and (b) No Sir.

According to the information received from the Planning Commission, Chairman of Special Task Force on Bihar, after conducting intensive survey on 11-12 September 2008 of Bihar's five flood affected districts (Supaul, Saharsa, Madhepura, Araria and Purnia), estimated that proper rehabilitation of these five flood affected districts would require funding of Rs.25,000 - 30,000 crore. Considering the large size of funding requirements for rehabilitation, he held the view that multi-lateral funding could be sought.

(c) Planning Commission has not received any proposal from the State Government for external funding.

#### **Terrorists arrested in the country**

†532. SHRIMATI SUSHMA SWARAJ: Will the Minister of HOME AFFAIRS be pleased to state:

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†Original notice of the question was received in Hindi